

[English]

MR. DEPUTY SPEAKER : The question is:

"That this House do agree with the sixtieth Report of the Committee on Private Members Bill and Resolutions presented to the House of the 8th March, 1989".

The motion was adopted.

15.45/1/2 hrs.

RESTRICTION ON HOLIDAYS IN
PUBLIC OFFICES BILL*

[English]

SHRI S. B. SIDNAL (Belgam): I beg to move for leave to introduce a Bill to put restriction on number of holidays in public offices.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to put restriction on number of holidays in public office."

The motion was adopted.

SHRI S. B. SIDNAL : I introduce the Bill.

NATIONAL CHILD WELFARE BOARD
BILL*

[English]

S. B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith."

The motion was adopted.

SHRI S. B. SIDNAL: I introduce the Bill.

MR. DEPUTY—SPEAKER: Shri V.S. Krishna Iyer.. Absent. Shri Thampan Thomas.

15.46 1/2 hrs.

CHRISTIAN MARRIAGE AND MATRIMONIAL
CAUSES BILL*

[English]

SHRI THAMPAN THOMAS (Mavelikara): I beg to move for leave to introduce a Bill to consolidate the law relating to solemnization of marriages, divorce and matrimonial causes of persons professing the Christian religion in India.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate the law relating to solemnization of marriages, divorce and matrimonial causes of persons professing the Christian religion in India."

The motion was adopted.

SHRI THAMPAN THOMAS: I introduce the Bill

WELFARE OF HANDICAPPED AND
MENTALLY RETARDED CHILDREN
BILL*

[Translations]

SHRI SHANTILAL PURUSHOT-
TAMBHAI PATEL (Godhana): I beg to move